

(b) These complaints were mainly concerned with recent 40% increase in the tuition fees for some classes, lack of third Indian language teaching facilities and the pattern of the management of the school.

(c) The increase in fees in some classes has been necessitated by the increase in number of pupils from 1800 to 5000; third language teaching has not been introduced partly because not enough pupils have opted for the same and partly because there are practical difficulties in getting suitably qualified teachers; there is no scope for any basis change in the pattern of management as we have to respect the local laws and customs.

[*Translation*]

Grants to National Seeds Corporation

10253. SHRI HUKMDEO NARAYAN YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any grants are provided to the National Seeds Corporation;

(b) if so, the amount of grants provided so far; and

(c) the reasons for increasing losses incurred by the Corporation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) From 77-78 to 89-90 an amount of Rs. 4,183.93 lakhs has been provided as grants to National Seeds Corporation. Part of this grant was routed through NSC to State Seed Corporation, Agriculture Universities, State Farms Corporation of India and for minikit programmes implemented in the States.

(c) Main reasons for losses are as under:—

(i) Increase in input prices, and procurement prices paid to the seed growers, without corresponding increase in the sale price of seed.

(ii) Increase in fixed overhead expenses on account of general price rise and payment of D.A. and interim relief to employees of the Corporation.

(iii) Heavy interest burden.

(iv) Under utilisation of infrastructural facilities created under National Seeds Project Phase-I and II due to cutback in production.

(v) Loss on account of accumulated carry-over stocks.

[*English*]

Reconstruction of Houses Damaged during GNLf Agitation

10254. DR. ASIM BALA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government have sanctioned any funds for reconstruction of houses damaged during GNLf agitation; and

(b) the action taken for rehabilitation of tea garden workers and Busti dwellers affected in the GNLf movement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) The Central Government has not sanctioned funds for reconstruction of houses damaged during GNLf agitation. However, Rs. 2.20 crores were sanctioned by the Central Government

for restoration of 'public assets', damaged during the agitation.

(b) Information is being collected and will be laid on the Table of the House.

[*Translation*]

Barbed-Wire fencing on Indo-Pak Border

10255. SHRI BEGA RAM CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that although barbed wire fencing has been done on the Indo-Pak border in Sri-Ganganagar district of Rajasthan, yet the infiltrators cross over to our country from thereby digging a pit under it;

(b) if so, the steps Government propose to take in this regard;

(c) whether Government propose to construct a concrete wall under the barbed wire fencing; and

(d) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). According to the available information, barbed wire fencing has been completed in the selected stretches on the Indo-Pak border in Sri Ganganagar District of Rajasthan. No incident of crossing over to our country by digging a pit under it has come to notice.

(c) There is no such proposal under consideration.

(d) Does not arise.

[*English*]

Widening of National Highway No. 5 in Orissa

10256. SHRI MANGARAJ MALLIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Bhubaneswar-Cuttack section of National Highway No. 5 is being widened to four-lanes leaving the section from Jagatpur to Bhadrak;

(b) if so, whether there is any proposal to widen the Khukia-Khadrak and Jagatpur-Barchana sections to four lanes in view of high volume of traffic on Panikoili-Khukia Panikoili-Bhadrak and Jagatpur-Barchana section;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN): (a) and (d). Four-laning of Bhubaneswar-Cuttack Section of NH.5, and further upto Jagatpur, is proposed for sanction in the Annual Plan 1990-91. Four-laning of the National Highway in continuation, i.e. from Jagatpur to Bhadrak via Barchana, Khukia and Panikoili, will depend on justification, of the widening, availability of resources and size of the VIII Plan which is yet to be finalised. However, an estimate for survey and investigation in the portion from Jagatpur to Chandikhol (i.e. 3 km beyond Barchana) has been sanctioned in April, 1990 for preparation of the project details.

Cyclone in Andhra Pradesh, Tamil Nadu and Pondicherry

10257. SHRI UTTAM RATHOD: Will the Minister of AGRICULTURE be pleased to state: